

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 3569
TO BE ANSWERED ON 16.03.2020**

PROVIDENT FUND

†3569. SHRI JYOTIRMAY SINGH MAHATO:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has taken any action against such companies which do not provide Provident Fund to its employees; and
(b) if so, the details of action taken against such companies in all the States across the country including West Bengal during the last three years?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a): Yes, Sir. Action as per provisions under Employees' Provident Funds and Miscellaneous Provisions (EPF & MP) Act, 1952 has been initiated against the defaulting companies where Provident Fund (PF) has not been remitted to its employees.

(b): The State/UT-wise details of Inquiries initiated and disposed off under Section 7A of the Act during previous three years 2016-17, 2017-18 and 2018-19 are at Annexure I, II and III respectively.

ANNEXURE I

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 3569 FOR 16.03.2020 BY SHRI JYOTIRMAY SINGH MAHATO REGARDING 'PROVIDENT FUND'.

Initiation and Disposal of Assessment Cases under Section 7A of the Act During 2016-17						
State/UT	Cases for disposal as on 01.04.2016	Cases initiated during the year	Total Workload	Cases disposed by issue of final orders	Disposal in terms of %	Cases pending as on 31.03.2017
Andhra Pradesh	594	401	995	540	54.27	455
Assam	424	81	505	234	46.34	271
Bihar	848	74	922	45	4.88	877
Chandigarh	918	1192	2110	1013	48.01	1097
Chhattisgarh	366	295	661	218	32.98	443
Delhi	685	370	1055	216	20.47	839
Gujarat	1603	610	2213	522	23.59	1691
Haryana	625	507	1132	516	45.58	616
Himachal Pradesh	290	143	433	180	41.57	253
Jharkhand	409	329	738	262	35.50	476
Karnataka	1035	1920	2955	1320	44.67	1635
Kerala	578	1034	1612	1005	62.34	607
Madhya Pradesh	573	542	1115	469	42.06	646
Maharashtra	3054	3061	6115	1832	29.96	4283
Odisha	354	238	592	306	51.69	286
Punjab	749	1868	2617	1283	49.03	1334
Rajasthan	494	545	1039	329	31.67	710
Tamil Nadu	1829	2016	3845	2024	52.64	1821
Telangana	2127	1035	3162	1054	33.33	2108
Uttar Pradesh	2275	1041	3316	1139	34.35	2177
West Bengal	793	558	1351	692	51.22	659
Grand Total	20623	17860	38483	15199	39.50	23284

ANNEXURE II

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 3569 FOR 16.03.2020 BY SHRI JYOTIRMAY SINGH MAHATO REGARDING 'PROVIDENT FUND'.

<u>Initiation and Disposal of Assessment Cases under Section 7A of the Act</u> <u>During 2017-18</u>						
State/UT	Cases for disposal as on 01.04.2017	Cases initiated during the year	Total Workload	Cases disposed by issue of final orders	Disposal in terms of %	Cases pending as on 31.03.2018
Andhra Pradesh	455	129	584	368	63.01	216
Assam	229	20	249	131	52.61	118
Bihar	780	84	864	82	9.49	782
Chandigarh	630	229	859	271	31.55	588
Chhattisgarh	443	1389	1832	951	51.91	881
Delhi	1124	123	1247	313	25.10	934
Goa	123	44	167	65	38.92	102
Gujarat	1677	525	2202	774	35.15	1428
Haryana	617	167	784	387	49.36	397
Himachal Pradesh	253	77	330	238	72.12	92
Jharkhand	476	174	650	243	37.38	407
Karnataka	1377	1466	2843	1432	50.37	1411
Kerala	420	509	929	590	63.51	339
Madhya Pradesh	646	388	1034	383	37.04	651
Maharashtra	4631	641	5272	1615	30.63	3657
Meghalaya	16	8	24	8	33.33	16
Odisha	286	60	346	158	45.66	188
Puducherry	57	90	147	65	44.22	82
Punjab	1801	871	2672	1485	55.58	1187
Rajasthan	710	202	912	300	32.89	612
Tamil Nadu	1763	1213	2976	1411	47.41	1565
Telangana	1996	198	2194	547	24.93	1647
Tripura	26	21	47	31	65.96	16
Uttar Pradesh	1923	615	2538	791	31.17	1747
Uttarakhand	215	24	239	34	14.23	205
West Bengal	681	345	1026	427	41.62	599
Grand Total	23355	9612	32967	13100	39.74	19867

ANNEXURE III

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 3569 FOR 16.03.2020 BY SHRI JYOTIRMAY SINGH MAHATO REGARDING 'PROVIDENT FUND'.

Initiation and disposal of Assessment Cases under Section 7A of the Act During 2018-19						
State/UT	Cases for disposal as on 01.04.2018	Cases initiated during the year	Total Workload	Cases disposed by issue of final orders	Disposal in terms of %	Cases pending as on 31.03.2019
Andaman and Nicobar Islands	27	25	52	8	15.38	44
Andhra Pradesh	216	156	372	210	56.45	162
Assam, Arunachal Pradesh, Manipur & Nagaland	118	16	134	76	56.72	58
Bihar	783	93	876	164	18.72	712
Chhattisgarh	881	192	1073	620	57.78	453
Delhi	653	491	1144	501	43.79	643
Goa	102	10	112	42	37.50	70
Gujarat, Dadra & Nagar Haveli and Daman & Diu	1427	658	2085	768	36.83	1317
Haryana	396	330	726	240	33.06	486
Himachal Pradesh	92	95	187	103	55.08	84
Jharkhand	406	295	701	308	43.94	393
Karnataka	1407	1156	2563	1575	61.45	988
Kerala & Lakshadweep	339	786	1125	847	75.29	278
Madhya Pradesh	651	703	1354	540	39.88	814
Maharashtra	3297	848	4145	1241	29.94	2904
Meghalaya & Mizoram	16	28	44	22	50.00	22
Odisha	188	94	282	154	54.61	128
Puducherry	82	70	152	69	45.39	83
Punjab & Chandigarh	1776	1064	2840	1497	52.71	1343
Rajasthan	612	194	806	317	39.33	489
Tamil Nadu	1565	4018	5583	2379	42.61	3204
Telangana	1646	803	2449	1051	42.92	1398
Tripura	16	4	20	12	60.00	8
Uttar Pradesh	1974	949	2923	1026	35.10	1897
Uttarakhand	157	42	199	57	28.64	142
West Bengal & Sikkim	537	558	1095	478	43.65	617
Grand Total	19364	13678	33042	14305	43.29	18737
